

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 479 of 2019

IN THE MATTER OF:

Yogesh Baliram Vargantwar

...Appellant

Versus

Vighnaharta Health Visionaries Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. P.K. Mittal, Advocate

For Respondent: Mr. Rohit Rathi, Advocate

ORDER

09.09.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **18th October, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk